GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3803 ANSWERED ON 3RD JANUARY, 2019

CONSTRUCTION OF ROADS

3803. PROF. RAVINDRA VISHWANATH GAIKWAD: SHRI D.K. SURESH: PROF. SAUGATA ROY: SHRI RAGHAV LAKHANPAL: SHRI NALIN KUMAR KATEEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the progress of the construction of the roads in kilometers in the country for the last four years, year-wise and State-wise and district-wise;
- (b) whether the Government has set any target for construction of roads in the country and if so, the details thereof;
- (c) whether the said target is achieved by the Union Government in completing the construction of roads and if so, the details thereof;
- (d) the funds allocated for the construction of the road projects, year-wise and project-wise;
- (e) whether some State Governments have delayed the land acquisition process, if so, the details thereof including the details of the protests/objections thereto;
- (f) whether there are possibilities of cost overrun in projects those are running late; and
- (g) whether the trees surrounding the highways are taken care of during construction?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) The State-wise & Year-wise details of the National Highways (NHs) length constructed during the last four year is enclosed at Annexure-I. Ministry has set the target for construction of 10000 km for the financial year 2018-19 and 5759 km has been achieved as on 30th Nov in 2018-19. The State /UT-wise details of funds allocated for development of NHs during each of the last four years and current year is given in Annexure-II.

(e) No Madam. However, land acquisition is a long drawn process involving various stages such as notification under 3(a), 3(A) and 3(D) under NH Act. 1956. After notification under 3(A), objections are invited from the land owners and after disposing of the objections, the final

notification under 3(D) is issued. Compensation is decided by the Competent Authority (Land Acquisition) and if anyone is aggrieved with the quantum of compensation amount, then there is a provision to approach the arbitrator to resolve the matter. No separate data for protests/objections is kept.

(f) Cost overrun is applicable only to EPC/item rate contracts. In such contracts, there is a provision for payment of escalation due to delay if it is not attributable to Contractor. In case the project is delayed due to reasons attributable to the Contractor, liquidated damages are to be imposed and no escalation is payable. Actual escalation due to delay or cost overrun is known only after completion of the project and final settlement of bills.

(g) Yes Madam.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3803 FOR ANSWER ON 03.01.2019 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD, SHRI D.K. SURESH, PROF. SAUGATA ROY, SHRI RAGHAV LAKHANPAL AND SHRI NALIN KUMAR KATEEL REGARDING CONSTRUCTION OF ROADS.

The State /UT-wise details of length of road constructed during each of the last four years and
current year up to November 2018

Sr.	State / UT	Length Constructed (in km)					
No.	State / UI	2014-15	2015-16	2016-17	2017-18	2018-19	
1	Andhra Pradesh	136	462	402	459	210	
2	Arunachal Pradesh	88	80	174	188	42	
3	Assam	178	87	165	305	76	
4	Bihar	115	181	400	343	222	
5	Chandigarh	1	0	0	0	0	
6	Chhattisgarh	307	327	483	522	265	
7	Delhi	0	0	0	139	29	
8	Goa	0	2	4	20	7	
9	Gujarat	139	277	86	189	59	
10	Haryana	86	170	369	291	168	
11	Himachal Pradesh	34	100	72	135	102	
12	Jammu & Kashmir	57	34	33	162	70	
13	Jharkhand	126	119	211	238	150	
14	Karnataka	130	314	656	769	417	
15	Kerala	29	10	46	16	32	
16	Madhya Pradesh	335	306	475	594	406	
17	Maharashtra	124	324	750	1,338	1,262	
18	Manipur	46	6	4	231	109	
19	Meghalaya	88	50	6	48	1	
20	Mizoram	5	15	88	43	13	
21	Nagaland	13	25	4	4	7	
22	Odisha	386	268	490	554	205	
23	Puducherry	14	22	8	17	9	
24	Punjab	115	154	384	357	127	
25	Rajasthan	853	1,063	1,125	1,074	406	
26	Sikkim	30	0	0	45	20	
27	Tamil Nadu	58	237	469	307	243	
28	Telangana	171	222	113	161	208	
29	Tripura	18	0	42	87	32	
30	Uttar Pradesh	542	669	584	695	646	
31	Uttarakhand	49	335	204	256	123	
32	West Bengal	138	203	386	222	63	
33	A&N Islands	0	0	0	21	31	
Total		4,410	6,061	8,231	9,829	5,759	

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3803 FOR ANSWER ON 03.01.2019 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD, SHRI D.K. SURESH, PROF. SAUGATA ROY, SHRI RAGHAV LAKHANPAL AND SHRI NALIN KUMAR KATEEL REGARDING CONSTRUCTION OF ROADS.

The State /UT-wise details of funds allocated for development of NHs during each of the last						
four years and current year up to Nov 2018						

Sr. No.	States/UTs/Schemes/Agency (Sl. 1 to 33 contains allocation under NH(O), NHDP- IV through State PWD, EAP, PBFF)	2014-15	2015-16	2016-17	2017-18	2018-19\$
1	Andhra Pradesh	221.45	1,039.42	2,010.31	1,781.18	2,081.26
2	Arunachal Pradesh	0.5	2.4	100	62.05	86
3	Assam	141.76	78.79	177.44	308.05	302.65
4	Bihar	276.65	706.92	1,362.64	1,689.90	1,666.31
5	Chhattisgarh	71.25	359.94	1,553.30	1,107.93	1,759.32
6	Goa	17.72	120	400	527.48	771
7	Gujarat	206.96	228.6	251.87	166.08	414.55
8	Haryana	60.48	90	150	105.17	310
9	Himachal Pradesh	134.57	140	210.95	307.14	361.8
10	Jammu & Kashmir	0	25	40.06	35.44	31
11	Jharkhand	63.83	35	200	260.88	258
12	Karnataka	269.72	633.43	783.52	1,240.99	1,255.02
13	Kerala	67.18	132.24	259.89	171.74	206.45
14	Madhya Pradesh	239.23	937.76	1,760.00	854.79	1,323.00
15	Maharashtra	190.04	431.2	1,371.92	2,966.03	5,198.05
16	Manipur	32.6	40	25.25	75.85	201.21
17	Meghalaya	43.3	15	41.27	30.22	101.08
18	Mizoram	39.53	35	40	41	75
19	Nagaland	46.2	50	50	38.27	200
20	Odisha	322.99	591.44	925.55	708.4	780.47
21	Punjab	2328.04	1,852.26	2,740.50	746.02	760.18
22	Rajasthan	107.16	849.95	964.83	888.27	991.87
23	Sikkim	0	0	0	5.09	0
24	Tamil Nadu	167.13	337.02	575	664.48	723
25	Telangana	210.79	661	380	409.93	913
26	Tripura	0	5	5	61	51
27	Uttar Pradesh	493.81	1,530.34	1,849.02	1,110.79	1,720.47
28	Uttarakhand	169.51	245.92	332.62	980.67	743.49
29	West Bengal	283.61	808.95	1,333.62	1,229.89	1,001.00
30	Andaman & Nicobar Islands	14.61	2	0.13	0	0
31	Chandigarh	4.95	1	2	5.3	2
32	Delhi	0.02	1	1	36	83
33	Puducherry	12.73	20	20	13.63	20
34	Other projects under NH(O)*	758.05	511	791.38	210	4
35	National Highways Authority of India (NHAI)- Cess*	6885.89	15,420.00	2,326.50	12,429.45	16,093.00
36	NHAI- Toll *	5448	6,500.00	7,500.00	8,462.14	9,570.13

Sr. No.	States/UTs/Schemes/Agency (Sl. 1 to 33 contains allocation under NH(O), NHDP- IV through State PWD, EAP, PBFF)	2014-15	2015-16	2016-17	2017-18	2018-19\$
37	NHAI- NH(O) *	600	370.27	5,389.02	3,900.00	0
38	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)*	0	1.15	72.2	296	1,000.00
39	Special Accelerated Road Development Programme for North-East Region (SARDP- NE) including Arunachal Package*	3000	4,900.00	4,520.00	4,865.00	0
40	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	1174	1,121.00	760	1,050.00	6,210.00
41	Externally Aided Projects - Head Quarters#	276	22	59.38	316	860
	Sub- Total	24,380.26	40,852.00	41,336.16	50,158.25	58,193.31
42	IEBR / Borrowings by NHAI	7,611.11	42,694.50	59,279.00	59,279.00	62,000.00
	Grand Total	31,991.37	83,546.50	1,00,615.16	1,09,437.25	1,20,193.31
